

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

28. C.P. (IB)/775(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: Piyush Jani (Resolution Professional)
Vs.
Sporta Technologies Private Limited

SECTION: 9 of IBC 2016

ORDER

Due to paucity of time, the matter could not be heard. List the matter on **20.02.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/